

(ENTRY TAKEN IN CIS DT 31-07-17)

S.N	Names of District HQ.	Names of Principal Magistrates of JJBs.	N
1	Alirazpur	Shri Girjesh Kumar Sanodhiya, AJ to CJ-II Alirazpur	HC no. C/1650 dt 02-05-16
2	Anooppur	Shri Rakesh Sanodhiya, JMFC,Anoppur	HC no. B/4084 dated 31-07-17
3	Ashoknagar	Smt. Ritu Verma Katariya, ICJ-II & JMFC	HC no. C/1650 dt 02-05-16
4	Balaghat	Shri Sachin Jyotishi, II CJ-II & JMFC	1- HC no. B/1858 dt 23-04-16
5	Barwani	Shri Sanjay Kumar Gupta(Jr) IInd CJ-I	02-06-15
6	Betul	Ku. Nidhi Shrivastava, Vth CJ-II Betul	B/5885 dt 7-12-16
7	Bhind	Smt. Trupti Pandey, II CJ-I Bhind	26-09-16
8	Bhopal	Smt. Surekha Mishra, XVIth CJ-I & ACJM Transferred 6-7-17 Smt Neelam Mishra , JMFC C/3009 dt 14-07-17	02-06-15
9	Burhanpur	Ku. Priti Jain, IInd CJ-II	LD 18-04-17 A/780 dt 20-04-17
10	Chatarpur	Smt. Vandna Tripathi, JMFC	C/359 dt 23-01-17
11	Chhindwara	Shri Sandeep Kumar Patil, IVth CJ-I & JMFC, Chindwara Pro of DJ Chhindwara to appoint Smt. Chainwati Taram, dt 21-06-17 C/3009 dt 14-07-17	24-04-15
12	Damoh	Smt. Shivani Sharma, ICJ-II & JMFC)	HC no. C/1650 dt 02-05-16
13	Datia	Dr. Smt. Rekha Markam JMFC AJ to I CJ-II)	HC no. C/1650 dt 02-05-16
14	Dewas	Smt Binita Gupta,IICJ-II (28-05-09)	LD 18-04-17 A/780 dt 20-04-17
15	Dindori	Shri Arvind Kumar Barla, I CJ-II	LD 18-04-17 A/780 dt 20-04-17
16	Dhar	Smt. Ritushree Gupta, V AJ to CJ-II & JMFC Maternity leave Dr.Smt. Sarika Giri Sharma, AJ to I CJ-I & JMFC pro 19-06-17 C/3009 dt 14-07-17	HC no. C/1650 dt 02-05-16

17	EN. Khandwa	Smt. Rekha R. Chandraawanshi, IIIrd CJ-I & JMFC,	HC no. C/1650 dt 02-05-16
18	Guna	Shri Arvind Shrivastava, JMFC	LD 18-04-17 A/780 dt 20-04-17
19	Gwalior	Smt Gyaneshwari Kumre, JMFC	HC no. B/4084 dated 31-07-17
20	Harda	Shri Thakur Prasad Malviya, JMFC	HC no. B/4084 dated 31-07-17
21	Hoshangabad	Smt. Neelam Shukla, IInd AJ to Ist CJ-I & JMFC, Hoshangabad	24-04-15
22	Indore	Smt. Barkha Dinkar, JMFC	LD 18-04-17 A/780 dt 20-04-17
23	Jabalpur	Shri Ashish Dawande, JMFC,	HC no. B/4084 dated 31-07-17
24	Jhabua	Smt. Neelima Devdutt, III CJ-II JMFC	HC no. C/1650 dt 02-05-16
25	Katni	Ku. Shipra Patel, JMFC, Katni	24-04-15 Again send & check
26	Mandla	Smt. Swapna Shri Singh, III CJ-II & JMFC	HC no. C/1650 dt 02-05-16
27	Mandsaur	Shri Rupesh Kumar Gupta, ACJM	LD 18-04-17 A/780 dt 20-04-17
28	Morena	Smt. Prachi Sharma Upadhyay, V CJ-II JMFC	HC no. C/1650 dt 02-05-16
29	Narsinghpur	Smt. Sarika Bhati, IV CJ-II	LD 18-04-17 A/780 dt 20-04-17
30	Neemuch	Shri Pankaj Shrivastava, IV CJ-I & JMFC	W&C 22-08-16 W&C 22-08-16 C/3639dt 7-9-16
31	Panna	Shri Dinesh Singh Rana, II CJ-I & JMFC, Panna	24-04-15
32	Raisen	Smt Renu Khes, II CJ-II & JMFC	W&C 22-08-16 C/3639dt 7-9-16
33	Rajgarh (Bioara)	Shri Kapil Verma, IAJ to I CJ-II & JMFC Shri Jitendra Mehar, JMFC, C/3009 dt 14-07-17	HC no. C/1650 dt 02-05-16
34	Ratlam	Smt. Rashmi Mishra, IAJ to I CJ-I & JMFC, Ratlam	HC no. C/1650 dt 02-05-16
35	Rewa	Smt. Shobhana Gautam, Ist CJ-II & JMFC, Rewa	24-04-15 i
36	Sagar	1. Ku. Padma Jatav, IAJ to I CJ-I	LD 18-04-17 A/780 dt 20-04-17
37	Satna	Ku. Harshini Yadav, VIII CJ-II	LD 18-04-17 A/780 dt 20-04-17
38	Sehore	Ku. Jyotsna Arya, V CJ-II	24-04-15
39	Seoni	Smt. Santoshi Vashnik, IICJ- I & JMFC	HC no. C/1650 dt 02-05-16

40	Shahdol	Smt. Prema Sahu II AJ to I CJ-I JMFC Transferred 17-04-17 Proposal for Suman Uike, JMFC dt 19-4-17	HC no. C/1650 dt 02-05-16
41	Shajapur	Shri Alok Pratap Singh, IIIrd CJ-I, Shajapur	B/5885 dt 7-12-16
42	Sheopur	Smt. Neha Shrivastava II CJ-II & JMFC	HC no. C/1650 dt 02-05-16
43	Shivpuri	Smt. Namita Borasi, JMFC,	HC no. B/4084 dated 31-07-17
44	Sidhi	Shri Shivcharan Patel, II CJ-II & JMFC	HC no. C/1650 dt 02-05-16
45	Singrauli	Smt. Kiran Kol, Ist AJ to Ist CJ-I & JMFC, Singrauli	24-04-15
46	Tikamgarh	Shri Ramsahare Raj, JMFC	HC no. B/4084 dated 31-07-17
47	Ujjain	Smt. Shweta Tiwari, IIIAJ to I CJ-II	LD 18-04-17 A/780 dt 20-04-17
48	Umaria	Smt. Divya Singh, IIICJ-II	LD 18-04-17 A/780 dt 20-04-17
49	Vidisha	Smt. Jyoti Mishra, AJ to Ist CJ-I & JMFC, Vidisha	24-04-15
50	Khargone (Mandleshwar)	Smt. Sangita Patel, IInd CJ-I & JMFC	24-04-15
51	Agar Malwa	Smt. Prachi Patel, AJ to CJ-I & JMFC	HC no. C/1650 dt 02-05-16